

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-204
IA /2089/2020
in
IB-1443(ND)/2019

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd.

Vs.

M/s. Growthways Trading Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 22.06.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the Intervener/IRP : Mr. Manoj Kumar Garg, Advocate

For the IT Deptt. : Mr. Vipul Agarwal, Advocate

ORDER

Counsel for the Insolvency Resolution Professional is present. Counsel for the Income-Tax Deptt. is present. The matter stands adjourned.

Put up on 3rd July 2020.

-s-d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-s-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)